

(c) The detailed project report has not been received at the Centre for appraisal.

(d) Out of 199 major projects, 162 projects will spill-over to the Eighth Plan.

[English]

#### **New Medicines to check Heart attack**

2581. SHRI DHARMESH PRASAD VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in view of increase in heart attack cases, any new drug has since been developed anywhere in the world to check the same;

(b) whether Government have made special arrangements for treatment of heart attack cases; and

(c) the funds allotted for the purpose for 1989-90

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) There is no scientific data available on trends of incidence of heart disease in India. An apparent increase in heart disease cases may be due to increase in awareness amongst doctors and the public about the disease and better diagnostic facilities available. The new drugs that have been approved for treatment of diabetes mellitus are highly purified insulin injection and Glipizide oral tablets. Newer calcium blockers like Nifedipine and Diltiazem and newer ACE inhibitors like Enalapril Maleate tablets have been approved for the treatment of hypertension.

(b) and (c). Organised facilities are available for treatment of heart disease at secondary/tertiary level. A number of Cardiac Centres with facilities for diagnosis and treatment on modern lines are available in

the country. Under the Rheumatic Fever/Rheumatic Heart Disease Control Programme there is a budget allocation of Rs. 5.00 lakhs during 1989-90.

#### **Deaths due to food poisoning in Delhi**

2582. SHRI DHARMESH PRASAD VARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of people died/fell sick after a feast due to food poisoning in Delhi on 19-20 February, 1990;

(b) if so, whether any enquiry has been conducted in this case; and

(c) if not, the reasons thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) As per the information received from Delhi Administration no person died after feast on 19th February, 1990. However thirty persons were reported to have been affected due to food poisoning after consuming stale food in a marriage party.

(b) Yes, Sir.

(c) Does not arise.

[Translation]

#### **Assistance to Wool Industry in Rajasthan**

2583. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of TEXTILES be pleased to state:

(a) the percentage of wool being produced in Rajasthan, out of the total production of wool in the country; and

(b) the steps taken for the development

of wool industry and the assistance given to the Government of Rajasthan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) According to Ministry of Agriculture estimates for the year 1988-89, the percentage of wool produced in Rajasthan amounts to around 40% of the total wool production in the country.

(b) Ministry of Agriculture have provided an assistance of Rs. 68 lakhs to the Rajasthan State Cooperative Sheep and Wool Marketing Federation and to Large Sheep Breeding Farm, Fatehpur, Sikar during the 7th Five Year Plan.

**Diverting flood water of Ganga to barren areas of Rajasthan**

2584. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Ganga Flood Control Board have conducted any study on the demand of Rajasthan Government for diverting flood water of Ganga to barren lands of Rajasthan;

(b) if so, the details thereof; and

(c) the time by which the demand of Rajasthan for share from Ganga waters is

likely to be met?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). The expert Committee of Ganga Flood Control Board could not reach a consensus on the availability of surplus flood waters in the Ganga.

**Demolition of illegal construction in Delhi**

2588. SHRI KESHARI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of cases of illegal construction detected in Delhi during the year 1989;

(b) the number of illegal construction out of those demolished so far; and

(c) the steps taken by Government to check illegal construction in Delhi?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). The number of cases of illegal construction detected and the number of cases in which demolition action taken by Delhi Development Authority, Municipal Corporation of Delhi and New Delhi Municipal Committee during 1989 are as under:—

*Number of cases of illegal construction*

	<i>Detected</i>	<i>Demolished</i>
D.D.A.	7387	2316
M.C.D.	4371	87
N.D.M.C.	251	25